HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Srinagar)

* * * * *

Subject: Surrender of the Certificate of Enrollment as an Advocate.

N O T I F I C A T I O N

No: 02674 of 2026/RG/LP **Dated: 29.10.2026**

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocates and have surrendered their Certificates of Enrolment as an Advocates, therefore, the same are suspended from the dates shown against each:-

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Mr. Dawood Ahmad Bhat S/O Sh. Mohd Sadiq Bhat R/o Kupwara	29.10.2026	JK-1158/2023 Dt.26.09.2023 **(Absolute)**
2.	Mr. Nissar Ul Haq Khan S/O Sh. Mohd. Ayub Khan R/o Kupwara	29.10.2026	JK-87/13 Dt.20.02.2013 **(Absolute)**

By Order.

Mujtaba 29/X/26

(Syed Mujtaba Hussain)
Registrar Administration (L.P.)
High Court Main Wing, Srinagar

No: S1311-22 RG/LP **Dated: 29.10.2026**

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Kupwara.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu.
5. President Kashmir Advocates Association, Srinagar.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court for information of the concerned.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Notifications file for record.
10. Mr. Dawood Ahmad Bhat S/O Sh. Mohd Sadiq Bhat R/o Kupwara.
11. Mr. Nissar Ul Haq Khan S/O Sh. Mohd. Ayub Khan R/o Kupwara.

.....for information.

Mujtaba 29/X/26

Registrar Administration (L.P.)

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